

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.579/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company		Abhishek Stock Broking Services Pvt.Ltd & Ors.-Vs-Shree Ganesh Jewellery House (I) Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Dirmila Chakraborty Adv

2. Mr. Nitin Berha Adv.

Applicants

Mithun Bera
19/12/17

1. MR. SARVAPRIYA MUKHERJEE, Adv

2. MISS. FARNAZ NASIM, Adv

Respondent

F. Nasim
19/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 10/01/2018 for hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)